

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Record of Proceedings

Petition No.72/2009

Subject: Determination of tariff in respect of Dulhasti HE Project for the period 7.4.2007 to 31.3.2009.

Date of Hearing: 24.9.2009

Coram: Shri R.Krishnamoorthy, Member
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner: NHPC Ltd.

Respondent: PSEB, HPGCL, BSES-BYPL, UPPCL, BSES-BRPL, RRVPNL, UPCL, JVVNL, HPSEB, JoVVNL, Engineering Dept, Chandigarh, AVVNL, PDD, Srinagar.

Parties present: Shri Prashant Kaul, NHPC
Shri M.S.Babu, NHPC
Shri S.K.Meena, NHPC
Shri Ansuman Roy, NHPC
Ms. Ritu Agarwal, NHPC
Ms. Reshma Hemarajan, NHPC
Shri M.M.Mishra, NHPC
Shri .N.K.Chadha, NHPC

This petition has been filed by the petitioner, NHPC for determination of tariff in respect of Dulhasti HE Project (hereinafter referred to as "the generating station") for the period 7.4.2007 to 31.3.2009.

2. None of the respondents was present.

3. The representative of the petitioner submitted that the petitioner be allowed to bill the respondents in terms of clause (iii) of the prayer made in the petition, subject to retrospective adjustment of final tariff determined by the Commission. He further submitted that the additional information sought for by the Commission, during the proceedings held on 7.7.2009, had been filed and copies served on the respondents.

3. In response to the specific query by the Commission regarding time and cost over-run involved in the commissioning of the generating station, the representative of the petitioner clarified that the justification for time and cost over-run had been provided by the petitioner, in detail, while submitting the additional information.

4. The Commission reserved orders on the petition.

Sd/-
(K.S.Dhingra)
Chief (Legal)